NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/648/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENCORE HEALTHCARE LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHARMACEUTICALS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K KCMMON.

P.C.S. for. Batma Phamachicall tool

Shwetha Vasudevan

ORDER

Counsels representing both the parties are present and stated that there is a chance to settle the matter. Counsel for petitioner prayed for time to get instructions from the petitioner regarding the proposal for payment of Rs.16 lakhs by the respondent. The matter is adjourned at request of both the counsels. Put up on 18.12.2017.

- sd -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)